

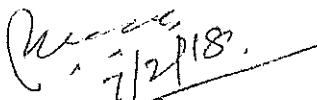
**SENSITIZATION PROGRAMME ON PREVENTION OF MONEY LAUNDERING**  
**CASES SCHEDULED TO BE HELD ON 10<sup>th</sup> FEBRUARY, 2018.**

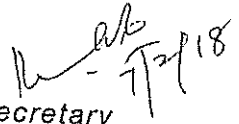
Accommodation for the following participating Officers have been reserved in HOTEL AMBARISH, G.S. Road, Ganeshguri, Guwahati-5 (0361-2344526/2346709)

1.	Shri Neiko Kanuo	District and Sessions Judge, Mon
2.	Shri N. Longshithung Ezung	District and Sessions Judge, Phek
3.	Shri Pranjal Bora	Addl. District and Sessions Judge, FTC, Kokrajhar
4.	Smti Sharmila Bhuyan	Addl. Distirct and Sessions Judge, Bilasipara
5.	Smti Jaweplu Chai	District and Sessions Judge, West Sessions Division, Yupia
6.	Shri Ito Basar	District and Sessions Judge, East Sessions Division, Tezu
7.	Dr. HTC Lalrinchhana	Judge, Fast Track Court, Saiha
8.	Shri R. Vanlalena	Addl. District and Sessions Judge, Aizawl
9.	Shri Gote Mega	Addl. District and Sessions Judge, Bomdila
10.	Smt. Mezivolu. T. Therieh	C.J.M. Kiphire
11.	Shri Victo Sema	C.J.M. Kohima

NB:

1. Lodging & fooding expenses will be borne by the Academy.
2. Transportation from place of arrival to the place of stay and vice-versa to be arranged by the Participating Officers.
3. Transportation from place of stay to the Academy and back will be provided by the Academy on 10.02.2018 as per Schedule
4. Single rooms have been booked in the Hotel.
5. For queries please Contact Sri H.K. Hazarika, 9401101361

  
Administrative Officer  
Judicial Academy, Assam,  
Guwahati

  
Secretary  
North Eastern Judicial Officers'  
Training Institute, Ghy-4